

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-610/ND/2017

In the matter of :

DV Exports

....PETITIONER

Vs.

Hindustan Paper Corporation Ltd.

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 18.1.2018

Coram :

R. VARADHARAJAN,

Hon'ble Member (Judicial)

For the Petitioner

: Mr. Rohit Rathi, Advocate

For the Respondent/Cor. Debtor

:

ORDER

Learned representative for the petitioner is present. and represents that in compliance to the directions dated 19.12.2017, an Affidavit of service has been duly filed with the Registry vide diary No.255 dated 17.1.2018. However, the same is not available in the record of this Tribunal.

The Bench Officer is directed to coordinate with the Registry and update the records of this Tribunal.

List on 05.2.2018.

- Sd/-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit

18.1.2018